

TIMED/UNDER RTI ACT-2005.

**OFFICE OF ADDL. COMMISSIONER OF POLICE-CUM-PUBLIC INFORMATION OFFICER,
DELHI POLICE HEADQRS., ROOM NO. 905, 9TH FLOOR, JAI SINGH ROAD, NEW DELHI**

No. XXIV/29/Spl/ID-2371/2021/

21728

/RTI Cell/PHQ dated

19/07/2021
14/7/21

To

Sh. Mohit Kumar Gupta,
Advocate,



Subject:- Seeking information, under Right to Information Act-2005.

With reference to your RTI application dated 13.06.2021, on the subject cited above, I am to provide the requisite reply, as under:-

Point No.	Reply.
1	Delhi Police Hdqrs., Jai Singh Road, New Delhi-01.
2 to 10 & 12	It does not relates to this Hdqrs.
11	Telephone Directory was not prepared/printed in the current year. Therefore, the latest telephone diary could not be provided.

[DEEPAK PUROHIT] IPS
PUBLIC INFORMATION OFFICER/
ADDL. COMMISSIONER OF POLICE:HDQRS.
DELHI POLICE HDQRS., DELHI
Ph # 23746100 Extn. 69934
E-mail ID dcp.hq@delhipolice.gov.in

The first appellate authority under section 19 of RTI Act-2005 is Sh. Hibu Tamang, Addl. CP/Pers., Police Hdqrs., Office location: 11th Floor, Tower 1, Police Hdqrs Jai Singh Road, New Delhi-01, Ph # 011-23473556. The appeal could be filed within thirty days of receipt of the reply, if not satisfied with the above reply.